

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 20.06.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of the Principal Bench Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgement

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--------------------------------|
| 1 | Comp. App (AT)(CH) (INS) No. 159/2022 | Sree Vinayaka Buildwell projects Pvt Ltd., V NHDPL South Pvt. Ltd. | Mr A.M. Sridharan | |

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By the order of Hon'ble Member(J)

1. Notice Board

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(Chennai Bench)

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450